

9

C. A. T. Bench, Jaipur

Date of Order	Orders
17/10/2000	Sh. P. V. Calla, Counsel for the applicant. The learned Counsel for the applicant has produced letters dated 19.9.2000 and 25.9.2000, by which it is evident that the applicant has already been appointed as L.D.C. on compassionate basis. The learned Counsel for the applicant, therefore, seeks to withdraw the OA. The OA is accordingly allowed to be withdrawn and is so disposed of. (N. P. NAWANI) ADMINISTRATIVE MEMBER

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from
P.V. Calla